

Indo-German Venture to manufacture VCR

2551. SHRI P. M. SAYEED : Will the PRIME MINISTER be pleased to state :

(a) whether an agreement has been signed with West Germany to have a joint venture for the manufacture of Video Cassette Recorders;

(b) if so, the location of the Manufacturing unit;

(c) proposed production capacity and the capital involvement; and

(d) approximate time by which the unit and its production are likely to commence ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) A Memorandum of Understanding (MOU) has been signed by Electronics Trade and Technology Development Corporation (ET&T) with M/s Grundig of West Germany.

(b) Not yet finalised.

(c) The details are not yet finalised.

(d) By middle 1987.

Resettlement programme of ex-servicemen

2552. SHRI NITYANANDA MISHRA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any proposals to manifold the resettlement programme for ex-servicemen;

(b) if so, what are the job opportunities newly created for them;

(c) whether any particular department of the Ministry is looking after the resettlement programme of ex-servicemen;

(d) if so, the tasks assigned to them;

(e) the number of ex-servicemen got resettlement through the above department; and

(f) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) The Government reviews constantly its policy for the resettlement of ex-servicemen with the objective of increasing the number of ex-servicemen settled every year.

(b) Besides intensified monitoring and procedural improvements, efforts are also being made to identify employment opportunities for ex-servicemen in activities particularly suited to their background and qualifications, such as in Ecological Battalions, Forest Protection Forces, Special Police Battalions, etc.

(c) and (d). The Director General of Resettlement functioning under the Ministry of Defence is entrusted with the function of looking after the resettlement programmes of ex-servicemen. However, there is no Department of Resettlement within the Ministry of Defence.

(e) and (f). The placement of ex-servicemen in employment since 1982 when Directorate General Resettlement/Rajya Sainik Boards/Zila Sainik Boards were entrusted with the responsibility of sponsoring candidates for employment, is indicated below :

<i>Year</i>	<i>No. of ex-servicemen employed</i>
1982	17,439
1983	29,627
1984	36,232
1985 (upto Oct, 1985)	16,556*
	99,854

*N. B. Details from various Rajya Sainik Boards/Zila Sainik Boards are still awaited and the figure is likely to increase.